



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.05.2024

NOTICE

Please take notice that the matters listed in the Court – IV at 10:30 AM on 29.05.2024 will now be taken up **after rising of the Chennai Bench.**

Further, please take notice that the bench notified for the Chennai Bench on 29.05.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (10:30 AM)

- 1. Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**
- 2. Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar